

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4845
ANSWERED ON:26.08.2010
PETROL PUMPS ON LEASE PERIOD
Jakhar Shri Badri Ram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps whose lease period has expired during the last three years;
- (b) whether there is a proposal to again lease out these petrol pumps;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d) The lease in respect of 501 Retail Outlet (RO) sites of public Oil Marketing Companies (OMCs) i.e. Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) have expired during the last three years and the current year (from 1.4.2007 to April-June, 2010). Before expiry of the lease period of the land, all endeavours are made by OMCs to renew the lease of the RO site at the terms mutually acceptable to both the parties as a part of their normal business process and to safeguard the interest of the corporation and public at large.